

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:610
ANSWERED ON:09.12.2013
VIOLATION OF TOLL CONTRACTS
Jaiswal Shri Gorakh Prasad ;Singh Shri Ratan

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Project Director of National Highways Authority of India (NHAI) regularly monitors the compliance of various provisions of the contract agreement made with toll plaza operators including fee rules;
- (b) if so, the details of cases wherein violation of contract agreement have come to the notice of the Government during each of the last three years, case-wise; and
- (c) the action taken by the Government in each case?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) Yes Madam. Project Directors of NHAI under their jurisdiction regularly monitor the compliance of various provisions of contract agreement made with fee plazas operators. In addition to the Project Directors, team of Consultant (Independent Engineer) and Regional Officer (RO) of NHAI are also regularly monitoring the compliance of the contractual provisions including Fee Rules.
- (b) & (c) In the year 2010-11, NHAI started toll plaza operations through contractors. After engaging the Contractors in 2010-11, the details as desired are enclosed at Annexure.